

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 62191/2025

[Arising out of impugned final judgment and order dated 08-04-2025 in WRITC No. 10088/2025 passed by the High Court of Judicature at Allahabad]

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

IA No. 55857/2026 - CONDONATION OF DELAY IN FILING

IA No. 55859/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Date : 27-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. Akshat Agarwal, Adv.
Ms. Nikita Sethi, Adv.
Ms. Aashna Gill, Adv.
Mr. Rajendra Singh Rana, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned

Issue notice.

Tag with Civil Appeal No.8561/2024.

In the meantime, *status quo* existing as of today
shall be maintained by the parties.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR